

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 31-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : M/s. AMRL Hitech City Ltd

PETITION NUMBER : CP(IB)/78(CHE)/2023

APPLICATION NUMBER : a) IA(IBC)/1217(CHE)/2024
b) IA(IBC)/1222(CHE)/2024
c) IA(IBC)/1218(CHE)/2024
d) IA(IBC)/865(CHE)/2024
e) IA(IBC)/515(CHE)/2024
f) IA(IBC)/466(CHE)/2024
g) IA(IBC)/553(CHE)/2024
h) IA/IBC/20/2024

ORDER

Ld. Counsel Mr. T.V. Suresh Kumar is present. Ld. Counsel Mr. Amit Singh Chauhan for RP. Ld. Counsel Ms. Y. Kavitha for R4, TWAD. Mr. Mukul Kumar, RP is present in person. Ld. Counsel Mr. Gautam S Raman is present.

Let the pleadings be complete.

Post the Applications for hearing on **28.06.2024**.

IA/IBC/20/2024

Ld. Counsel Mr. Mohamed Wasif Khan for the Respondent.

In this case counter has been filed and pleadings are complete.

Post the application for **final hearing on 28.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)